

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 661
ANSWERED ON TUESDAY, THE 15TH JULY, 2014**

SAFE GUARDING INTERESTS OF COMMON PEOPLE

QUESTION

661. DR. R. LAKSHMANAN:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether any mechanism is available with Government for analyzing media reports about companies and market surveillance of big corporates to safeguard the interests of the common people so that they do not become easy prey to corporate frauds; and
- (b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE
IN THE MINISTRY OF CORPORATE AFFAIRS

(SMT. NIRMALA SITHARAMAN)

(a) & (b) A Market Research and Analysis Unit (MRAU) is functioning in the Serious Fraud Investigation Office (SFIO) with the objectives of, inter alia, analyzing media reports and for market surveillance relating to companies. MRAU also shares these inputs with other investigating agencies. This Unit has been strengthened by setting up of a Forensic Laboratory and induction of appropriate technology and skilled technical manpower.
